

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.09.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4006 of 2023 in Contempt Case (AT) No ___ of 2023 in Comp. App. (AT) (Ins) No. 986 of 2022	Suresh Chandra Jena Vs. Totale Global Pvt. Ltd. & Ors.	Deep Bisht
<b>2.</b>	I.A. No. 3975 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 363 of 2022	Zexus Air Services Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmed	Sohaib Alam

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